

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 57 of 2020

IN THE MATTER OF:

V. Padmakumar

...Appellant

Vs.

Stressed Assets Stabilisation Fund (SASF) & Anr.

...Respondents

**Present: For Appellant: - Mr. Jayesh Dolia, Mr. R. Chandrachud and Mr. Nitin Thukral, Advocates.
For Respondents:- Mr. Abhijeet Sinha, Ms. Anju Bhushan Gupta and Mr. Kanishk Rana, Advocates for R-1.
Mr. Parthasarathy Bose, Mr. Mayank Kshirsagar and Ms. Pankhuri, Advocates for R-2.**

O R D E R

05.02.2020— Heard the parties. Order reserved.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Venugopal M.)
Member(Judicial)

[Kanthi Narahari]
Member (Technical)

Ar/RR